

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 607
(To be answered on the 28th November 2024)**

KHAJURAHO AIRPORT

607. SHRI VISHNU DATT SHARMA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is cognizant of the fact that Khajuraho Airport has limited airconnectivity and if so, the details thereof; and**
(b) whether the Government has taken measures to connect Khajuraho to Jodhpur, Mumbai and Kolkata via flights keeping in view the heritage status of the city and if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a): As per the Winter Schedule-2024, Indigo is operating seven (07) flights per week on the Delhi-Khajuraho-Varanasi sector and vice-versa. SpiceJet is operating seven (07) flights per week on the Delhi-Khajuraho-Delhi sector.

(b): Commencement of flights to/from any city in the country is a commercial decision of the airlines taken keeping in view the operational viability of the route and other associated factors. With the repeal of Air Corporation Act in March 1994, Indian domestic aviation has been deregulated. Airlines are now free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate subject to the slot allocation by the concerned airport operators and approval by Directorate General of Civil Aviation (DGCA).
